



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 1775/2018**

**This the 02<sup>nd</sup> day of December, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Chandan Kumar  
S/o late Shri Krishna Singh  
R/o T-4, Vinayak Apartment  
Sant Nagar, Burai, Delhi-110084  
Age -44 years, Group B  
Designation-Assistant Information Officer.  
...Applicant

(By Advocate : Sh. Chandan Kumar)

Versus

1. Union of India  
Through its Secretary  
MHA and Department of Personnel and Training  
North Block, Central Secretariat  
New Delhi-110001.
2. Union Public Service Commission  
Dholpur House, through its Chairman  
Shahjahan road, New Delhi-110069.
3. Government of National Capital  
Territory of Delhi, through its Secretary  
FC-18, Institutional Area, Karkardooma  
Mangalam Marg, Hargobind Enclave  
A G C R Enclage, Anand Vihar  
Delhi-110092.
4. Directorate of Information & Publicity



Through its Secretary  
Government of NCT of Delhi  
Old Secretariat, Delhi-110054.  
...Respondents

(By Advocate : Sh. Ujjawal K. Jha  
Sh. L C Singh-R-1)

### **ORDER (Oral)**

**Hon'ble Mr. S.N. Terdal, Member (J):**

Learned counsel for the applicant submits that relief  
prayed for by the applicant in the OA has been given.  
Hence, the OA is disposed of accordingly. No costs.

**(Pradeep Kumar)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

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